

Grants given to women's homes

†2935. SHRI DHARMENDRA PRADHAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the State-wise details of the women's homes (private and Government) being run at present with a view to provide social security;

(b) the year-wise and State-wise separate details of the grants given to such women's homes by Government during the last three years;

(c) whether Government has received complaints about the sexual exploitation of children at many women's homes;

(d) if so, the details thereof; and

(e) the details of action taken by the Government against such women's homes?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Government in the Ministry of Women and Child Development, is implementing Swadhar and Short Stay Home schemes for providing emergency outreach services to women in difficult circumstances who do not have societal/family support or independent means of income. Under this scheme, free shelter, food, medical care, counseling etc. are being provided to beneficiaries. The Government is also implementing another comprehensive scheme *viz.* 'Ujjalwala, for prevention of trafficking and rescue, rehabilitation and integration of victims of trafficking for commercial sexual exploitation. The scheme is envisaged for women and children who are vulnerable to trafficking and those who are victims of trafficking for commercial sexual exploitation. Funds under the scheme are released to implementing agencies *viz.* State Government Agencies and Non-Governmental organizations. State-wise details of shelter homes under these schemes is given in Statement-I (*See* below).

(b) Year-wise and State-wise details of the grants released to the implementing agencies is given in Statement-II (*See* below).

(c) to (e) A complaint received regarding one Swadhar Home namely Bharat Vikas Sangh, Rohtak was enquired into. The Home has been closed and the NGO has been blacklisted.

†Original notice of the question was received in Hindi.

Statement-I

State-wise number of functional Swadhar Homes, Short Stay Homes and Ujjawala across the country

Sl. No.	Name of States	Number of Swadhar Homes	Number of Short Stay Homes	Number of Ujjawala Homes
1	2	3	4	5
1.	Andhra Pradesh	26	46	11
2.	Arunachal Pradesh	-	1	1
3.	Assam	16	13	12
4.	Bihar	3	14	1
5.	Chhattisgarh	3	3	-
6.	Goa	-	1	-
7.	Gujarat	4	3	-
8.	Haryana	5	5	-
9.	Jammu and Kashmir	3	2	-
10.	Jharkhand	2	2	-
11.	Karnataka	33	29	24
12.	Kerala	3	6	2
13.	Madhya Pradesh	14	15	1
14.	Maharashtra	47	35	14
15.	Manipur	18	6	2
16.	Mizoram	1	1	1
17.	Nagaland	2	1	-
18.	Orissa	45	33	15
19.	Punjab	-	4	1
20.	Rajasthan	11	4	2

1	2	3	4	5
21.	Sikkim	-	1	-
22.	Tamil Nadu	14	36	4
23.	Tripura	-	5	-
24.	Uttar Pradesh	39	39	6
25.	Uttarakhand	4	6	1
26.	West Bengal	18	36	2
27.	Chandigarh (UT)	-	1	-
28.	Dadra and Nagar Haveli	-	1	-
29.	Delhi (NCT)	-	2	1
30.	Puducherry (UT)	-	2	-
TOTAL :		311	353	101

Statement-II

*A. State-wise and year-wise grants released under Swadhar
Scheme during last three years*

(Rupees in lakhs)

Sl. No.	Name of States	2009-10	2010-11	2011-12
1	2	3	4	5
1.	Andhra Pradesh	143.52	199.99	187.19
2.	Assam	67.60	192.77	101.69
3.	Bihar	17.83	7.38	33.88
4.	Chhattisgarh	-	24.15	-
5.	Delhi	-	-	-
6.	Gujarat	7.59	30.91	25.40
7.	Haryana	15.24	72.92	63.73
8.	Himachal Pradesh	-	-	-

1	2	3	4	5
9.	Jharkhand	9.26	21.74	16.19
10.	Jammu and Kashmir	21.85	8.25	15.79
11.	Karnataka	277.77	347.35	307.86
12.	Kerala	17.13	26.21	30.20
13.	Madhya Pradesh	91.85	168.97	74.15
14.	Maharashtra	121.76	439.32	315.73
15.	Mizoram	6.07	4.34	-
16.	Manipur	79.55	224.75	172.55
17.	Nagaland	11.15	32.14	21.02
18.	Orissa	196.00	561.67	358.82
19.	Punjab	-	7.59	7.18
20.	Rajasthan	-	53.51	94.23
21.	Tamil Nadu	99.24	268.92	117.91
22.	Uttar Pradesh	211.13	544.02	403.81
23.	Uttanchal	11.98	53.42	33.55
24.	West Bengal	90.78	130.68	78.33
25.	CSWB	-	-	-
TOTAL :		1497.30	3421.00	2459.21

*B. State-wise and Year-wise grants released under
Short Stay Home during last three years*

(Rs. in lakhs)

Sl. No.	Name of the State	Amount Released 2009-10	Amount Released 2010-11	Amount Released 2011-12
1	2	3	4	5
1.	Andhra Pradesh	253.50	381.35	370.68
2.	Assam	51.02	93.64	129.64

1	2	3	4	5
3.	Andaman and Nicobar Islands	4.35	0	0
4.	Arunachal Pradesh	9.66	3.78	14.48
5.	Bihar	66.94	79.41	23.62
6.	Chandigarh	3.72	5.35	4.29
7.	Chhattishgarh	7.81	30.16	30.40
8.	Dadar and Nagar	0	0	7.21
9.	Delhi	2.75	15.59	15.44
10.	Gujarat	7.49	32.66	15.55
11.	Goa	0	0	0.45
12.	Haryana	6.67	30.26	48.70
13.	Himachal Pradesh	0	0	0
14.	Jharkhand	7.31	15.13	15.43
15.	Jammu and Kashmir	0.74	26.42	10.35
16.	Karnataka	143.09	184.45	254.37
17.	Kerala	24.38	36.54	34.65
18.	Lakshadweep	0	0	0
19.	Madhya Pradesh	70.70	114.27	137.71
20.	Maharashtra	179.54	280.48	328.17
21.	Manipur	26.00	28.19	74.04
22.	Mizoram	0	0	13.35
23.	Meghalaya	0	0	0
24.	Nagaland	0.71	8.96	10.39
25.	Orissa	192.65	214.06	380.22
26.	Punjab	10.90	15.48	34.41

1	2	3	4	5
27.	Pondicherry	4.26	0	24.27
28.	Rajasthan	4.20	24.75	38.00
29.	Sikkim	3.55	5.16	5.26
30.	Tamil Nadu	249.48	244.46	392.01
31.	Tripura	17.12	27.97	39.79
32.	Uttar Pradesh	187.30	283.97	430.15
33.	Uttarakhand	35.46	49.28	60.39
34.	West Bengal	163.13	213.23	386.58
TOTAL :		1734.43	2445	3330.00

*C. State-wise and year-wise funds sanctioned and utilized under
Ujjawala Scheme for Implementing Agencies*

Sl. No.	State	2009-10 (Rs. in lakh) Sanctioned	2010-11 (Rs. in lakh) Sanctioned	2011-12 (Rs. in lakh) Sanctioned
1	2	3	4	5
1.	Andhra Pradesh	27.89	94.16	42.46
2.	Arunachal Pradesh	-	-	6.32
3.	Assam	77.65	111.26	176.45
4.	Bihar	-	-	6.32
5.	Chhattisgarh	-	-	-
6.	Delhi	-	-	-
7.	Jharkhand	-	0.75	-
8.	Karnataka	250.53	224.21	312.41
9.	Kerala	-	-	12.75
10.	Madhya Pradesh	-	1.50	7.08

1	2	3	4	5
11.	Mizoram	-	10.35	-
12.	Manipur	18.70	27.22	27.37
13.	Maharashtra	30.94	150.46	126.85
14.	Nagaland	-	-	-
15.	Orissa	59.74	118.66	142.82
16.	Punjab	-	10.35	-
17.	Rajasthan	-	3.00	15.76
18.	Tamilnadu	9.97	34.82	71.27
19.	Uttar Pradesh	15.99	44.84	40.85
20.	Uttarakhand	-	10.51	8.36
21.	West Bengal	6.08	26.31	0.75
TOTAL :		497.49	868.40	997.82

Orphans in country

2936. SHRI MOHAMMED ADEEB: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) what is the estimated number of orphans in the country with State-wise break-up;
- (b) what are the schemes for them and arrangements made for them;
- (c) whether the schemes and arrangements are adequate;
- (d) the complaints generally received in this regard; and
- (e) the steps proposed to tackle their problem satisfactorily?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) There is no authentic data available with the Ministry of Women and Child Development regarding the number of orphans in the country.

(b) and (c) The Government, in the Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated